

ANEO (11/1/2)

Aged. 4

Affidavit to be Furnished by the candidate along with Nomination Paper
Before the Returning Officer

For election to Bihar Bidhan (name of the House)

1	Rannigay Sahu	wn/daugh; ar/wife of	Magan.	hal sah	
п	4.5	- Samuel biling	Dibdu.		

Aged . 4.5 ... years, resident of Samustifull, Bihall (mention full postal address), a similate at the above

Election, do hereby solemnly affirm and state on oath as under-

(urike out whichever is not applicable)

(1) I am a candidate set up by R. J. D (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of lucome tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Fax Return (in Rupees)
1.	Self	ANTPP1873E	2020-21	5,59,470
2.	Spouse-	EORPS4282D	2020-21	3,69,280
3.	Dependent I	Nil	Nil	
4.	Dependent 2	Nil	Nil	
5.	Dependent 3	Nil	Nil	

(3) The following case(s) is are pending against me in which cognizance has been taken by the court:-

(0) 20 122

SI. No.	Offence	Description
No.	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance:	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	
-	CONTRACTOR	

Definition

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-	The second secon	 -
(4)	Punishment imposed :	

(5) That I give hereta below the details of one assets (movable and immovable etc.) of myseli. my spouse and all dependents:

A. Details of movable assets : (Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Setf	Spouse	Dependent-l	Dependent-2	Dependent-3
0	Cash in hand	2,82,1200	145,6 53.00	NU	Nel	NU
(H)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Bank A/c - RS-7, B2,290.81 (separate shed isattatched) on P3-01 FDA/c- RS-3,54,17400 (separate shed is attatched)	PNB A/C-043424 13000133- RA-1,08,483-61	NU	NUL	Nel
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Insurance Company and the amount	Total shows Rs-7, 87,879-4 NTA (separate shut is attatched)	Na	Nil	Nil	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	NIL	NU	Nel	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	Imnova Crysta Rs-16,86,500	Nil	Nd	Nie	Nil
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Nil	Nil	Nil	Nil	Nil

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(viii)	Any other assets such as value of Chims/interest Gross Total value	Nil	Nil	Nil	Nil	Nil
(ix,	Gross Total value			Nil	Nil	Nil

B. D stails of Immovable assets:

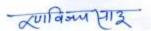
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this formal.)

S. No	Description	Self	Spause	Dependent-1	Dependent-2	Dependent-J
(1)	Agricultural Land Location(s) Survey number(s)	details description attached	et Tajave comanijus- ei,4,80750-00	Nil	Nil	Nil
	Area (Total measurement in acres)			Nil	Nil	Nil
	Whether inherited property (Yes or NO)			Nil	Nil	Nil
	Date of purchase in case of self acquired property			Nil	Nil	Nil
	Cost of Land (in case of purchase)at the time of purchase			Nil	Nil	Nil
	Any investment on the land by way of development, construction etc.			NU	Nil	Nil
	Approximate Current market value			NIL	Nil	Nil
(II)	Non-Agricultural Land Location(s) Survey number(s)			NU	Nil	Nil
	Area (Total measurement in sq. ft.)			Nil	Nil	Nil
	Whether inherited property (Yes or NO)			Nil	Nil	NICE
	Date of purchase in case of self acquired property			Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase			NU	Nu	Nd
	Any Investment on the land by way of development, construction etc.			Nil	Nil	Nil
	Approximate Current market value			Nil	Nil	Nil
(liii)	(including apartments) -Location(s) -Survey number(s)			NX	Nil	Nil
	Built up Area (Total measurement in sq. fl.)			NU	Nil	Nil

	Whether inhanted property (Yes or NO)		Nil	Nil	Nil
	Date of purchase in case of self acquired property		Nil	Nil	Nil
	C ast of property (in case of prechase) at the time of prechase		Nil	Nil	Nil
	Any Investment on the property by way of development, construction etc.		Nil	Nil	Nil
	Approximate Current market value		NiL	Nil	Nil
(h)	Residential Buildings (Including apartments.) -Location(s) - Survey number(s)	Flat No - 202 2nd floor adup Willow Butno. Rs. 4485650	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)		Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)		Nil	NIL	Nil
	Whether inherited property (Yes or NO)		Nil	NO	Nil
	Date of purchase in case of self acquired property		Nil	Nel	Nil
	Cost of property (in case of purchase) at the time of purchase		Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.		Nie	Nil	Nil
	Approximate Current market		Nil	Nil	Nel
(v)	Others (such as interest in property)		NO	Nil	NO
(vi)	Total of Current Market Value of (I) to (V) above		Nil	NU	NU

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :(Note: Piense give separate details of name of Bank, lastitution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(9)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	PNB COUC 1-00.17 AC- 09346511000BH (Cs-508,189-32		Nil	Nil	Nil
	Loss or dues to any individuals! Entity other than mentioned in (i) above. Namo(s) Amount outstanding. Nature of loan			NU	Net	Nil



	A-sy other liability	Nil	Nil	Nil
	Grand total of liabilities	NIL	Nil	NU
(ii)	Dues to departments dealing with government accommodation	NO	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nil	Nil.
	Dues to departments dealing with supply of electricity	NU	Nil	Nil
	Dues to departments dealing with supply of calephones/mobiles	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NY	Nil	Nil
	Income Tax Dues	NU	No	NIL
	Wealth Tax Dues	Nil		Nil
	Service Tax Dues	Nil	Nil	NU
	Municipal /Property Tax Dues	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil
	Any other dues	Nil	Nil	Nil
	Grand total of all Govt. dues	NII	Nil	Nil

(7) Details of profession or occupation: a. Self. Social work b. Spouse Accession or

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

	Name of the candidate	Sh/Smt/Kum. Ranniyay sahu	
2.	Full postal address	Bishrampur ward no-5, samost pur, Bihare-	84811
3.	Number and Name of the constituency and state		
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	R.J. D	
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)		

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5,	PA	N of		1	Year for which I	The state of the s	and Income Shows
	-		P1873		2020-2		
_			PS428	2.D	2020 -2	4	-
6.	(c)	Dependents	Nil		MIL		NU
).		Description	Self Self	Spouse	ties in rupees Dependent-	i Daniel	11 I Daniel III
L		Moveable	Seit	Spouse		Dependent-	li Dependent-III
		Asset (Total value)			Nil	Nil	Nil
В.		Immovable Asset			Nil	NIL	Nil
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)			Nel	Nil	Nil
	(lii)	Approximate Current Market Price of Asset (Total Value)			Nil	Nel	Nil
1		Liabilities			NILL	Nil	Nel
		(i) Government dues (Total)			Nil	NU	
		(ii) Loans from Bank, Financial Institutions and others (Total)			Nil	Nil	Nil
3.	Hi	ghest educational qualific	cation:				11/1

VERIFICATION

I, the depon	vent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the
best of my	knowledge and belief, no part of it is false and nothing material has been concealed there from. I further
declare that	

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

All	202.00022.00	
Verified atthis the	day of	701

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DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

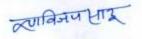
3. All columns should be filled up and to column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not a phicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and nearly.

व्याविज्या भाद

BANK ACCOUNTS 1-Apr-2020 to 31-Mar-2021					
Bank Name	A/c no-	Balance			
Axis Bank Saving Ac	916010027967767	9,831.50			
HDFC Bank Saving A/c	2351930006907	1,08,324.68			
PNB A/c	9342413000131	86,420.46			
SBI Saving A/c	20020902824	2,46,020.20			
SBI Vidhan Sabha A/c	39935549733	3,31,694.00			
Grand Total		7,82,290.84			

FIXED DEPOSIT				
Bank Name	A/c no-	Balance		
HDFC	50300271912340	1,18,087.00		
HDFC	50300271912876	2,36,087.00		
Grand Total		3,54,174.00		



EQUITY SHARES	
1-Apr-2020 to 31-Mar-202	1
Power grid corporation 6664 Eq Share	5,40,583.68
Reliance Industries Ltd 506 Eq Share	1,89,901.80
Reliance Power Ltd 76 Eq Share	8,903.40
Tata Steel 103 Eq Shares	48,590.25
Grand Total	7,87,979.13

-रणविज्या भार

 Krishi bhumi ki awasthiti sarvekshan sankhya, Kshetraphal svarjit sampattisvayam:-

Patna jila anchal punpun mein-

 Khata no- 55, kheshra no- 1497, 1498 kraymulya- 3,36,000.00 Kray ki tarikh-16.01.2013 Rakwa- 4 katatha 6 dhur

2 Jila patna anchal- punpun

Thana no- 73, Khata no-53, Kheshra no- 1504 Rakwa-12 katatha 9 dhur kraymulya- 1,17,000.00 Kray ki tarikh-15.06.2011

3 Jila patna anchal- punpun

Thana no- 73, Khata no-50, Kheshra no- 1498 Rakwa-7½ D kraymulya- 1,84,000.00 Kray ki tarikh-17.10.2012

4 Jila patna anchal- punpun

Thana no- 73, Khata no- 35, Kheshra no- 1496 Rakwa-29 D kraymulya- 7,11,000.00 Kray ki tarikh-19.09.2016

5 Jila patna anchal- Sampatchak Thana no- 1265, Khata no-91, Kheshra no- 1830 Rakwa-3¼ D kraymulya- 1,10,000.00 Kray ki tarikh-04.04.2011

Jila patna anchal- Sampatchak Thana no- 126, Khata no-91, Kheshra no- 1830 Rakwa-49 D kraymulya- 2,48,000.00 Kray ki tarikh-05.10.2010

7 Jila patna anchal- Sampatchak Thana no- 126, Khata no-91, Kheshra no- 1830 Rakwa-12 Dhur kraymulya- 69,000.00 Kray ki tarikh-26.11.2011

8 Jila patna anchal- Sampatchak Thana no- 126, Khata no-177, Kheshra no- 1850 Rakwa-6 Katatha kraymulya- 3,10,000.00 Kray ki tarikh-16.11.2009

9 Jila patna anchal- Sampatchak Thana no- 72, Khata no-50, Kheshra no- 154 Rakwa-6.25 D kraymulya- 3,75,000.00 Kray ki tarikh-19.11.2014

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- 10 Jila patna anchal- Sampatchak Thana no- 72, Khata no-10, Kheshra no- 294 Rakwa-7 Katatha kraymulya- 5,36,000.00 Kray ki tarikh-19.11.2014
- 11 Jila patna anchal- Sampatchak
 Thana no- 73, Khata no-120, Kheshra no-04 Rakwa-6% D
 kraymulya- 3,75,000.00
 Kray ki tarikh-19.11.2014



Keshav Chandra & Co. Chartered Accountants

ACCOUNTANT'S REPORT ON COMPILATION OF UNAUDITED FINANCIAL STATEMENTS

To
The
Ranvijay Sahu (PAN-ANTPP1873E)
Adyas Niwas, Nageshwar Colony, Kavi Raman Path, Boring Road, Patna-800001(Bihar)

On the basis of the accounting records and other information and explanations provided to us by the management, we have compiled the unaudited Balance Sheet and Profit & Loss Account of Ranvijay Sahu as at March 31, 2021.

The proprietor of the firm is responsible for:

- (a) Completeness and accuracy of the underlying data and complete disclosure of all material and relevant information to the accountant.
- (b) Maintaining adequate accounting and other records and internal controls and selecting and applying appropriate accounting policies;
- (c) Preparation and presentation of financial statements in accordance with the applicable laws and regulations, if any.
- (d) Establishing controls to safeguard the assets of the entity and preventing and detecting frauds or other irregularities.
- (e) Establishing controls for ensuring that the activities of the entity are carried out in accordance with the applicable laws and regulations and preventing and detecting any non compliance.

The compilation engagement was carried out by us in accordance with the Standard on Related Services (SRS) 4410 , "Engagements to Compile Financial Information", issued by the Institute of Chartered Accountants of India.

The Balance Sheet is in agreement with the books of account. We have not audited or reviewed these financial statements and accordingly express no opinion thereon.

Date -31/12/2021 Place - Patna AMPA PARTIES

For Keshay Chandra & Co. Chartered Accountants FRM = 016296C

(CA Mrituajay Kumar) Partner Membership No. – 417215

UDIN- 21417215AAAAUR9230

ळणिकच्य वार

RANVIJAY SAHU

ADYAS NIWAS, NAGESHWAR COLONY, KAVI RAMAN PATH, BORING ROAD, PATHA-800001(BIHAR)

BALANCE SHEET AS ON 31ST MARCH 2021

LIABILITIES		AMOUNT	ASSETS	- 11	AMOUNT
Capital Account			Fixed Assets	() () () () ()	
Opening Capital	64,00,846.69		Flat at Kavi Ramn Path, Boring Road 960 Sq ft	7,00,000.00	
Add: Income from Business	2,49,620.00		Innova Crysta	16,86,500.00	
Add: Agric@ture Income	1,26,600.00		Land and Patna Anchal Sampatchak 12 Dhur	69,000.00	
Add: Interest from S/a	8,672.00		Land at Patna Anchal Punpun 12 Kattha 9 Dhur	1,17,000.00	
Add: Interest from Fixed Deposit	50,009.00		Land at Patna Anchal Punpun 4 Kattha 6 Dhur	3,36,000.00	
Add: Salary & Allowances	3,44,667.00		Land at Patna Anchal Punpun 7.5 Dismal	1,84,000.00	
Add: Other Income	64,602.92		Land at Patha Anchal Sampatchak 3.25 Dismal	1,10,000.00	
THE STATE OF THE S	72,45,017.61		Land at Patna Anchal Sampatchak 49 Dismal	2,48,000.00	
Less: Drawings	5.00,142.96	67,44,874.65	Land at Patna Anchal Sampatchak 6.25 Dismul	3,75,000.00	
Secured Loan PNS Car Loan-09346511000841	5,08,189.32	5,08,189,32	Land at Patna Arichal Sampatchak 6,25 Dismal Thana72 Land at Patna Arichal Sampatchak 6 Kattha Land at Patna Arichal Sampatchak 7 Kattha	3,75,000.00 3,10,000.00 5,36,000.00	50,46,500.00
			Investments HDFC FD A/C-503000271912340 HDFC FD A/C-503000271912876 Equity Shares	1,18,087.00 2,36,087.00 7,87,979.13	11,42,153.13
	- 100		Current Assets, Loans & Advances (a) Current Assets		
			Cash in Hand	2,82,120.00	2,82,120.00
			Cash at Bank Axis Bank S/a	9,831,50	
			HDFC Bank S/a-	1,08,324.68 86,420,46	
			PNB-A/C-0932413000131 SBI S/a-20020902824 SBI Vidhan Sabha A/C-39935549733	2,46,020 3,31,694.00	7,82,290.84
					72,53,063.97
Total	STATE OF	72,53,063.97	Total		72,53,063.97

As per our report of even date.

FOR, Keshav Chandra & Co.
Chartered Accountants

(CA Priturian Kumar)

Partner MCNo-417215

UDIN-21417215AAAAUR9230 Date - 31/12/2021

Place: Patna



Zorlasm firz

Ranvujay Sahu





INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year 2021-22

PA	N	ANTPP1873E				
Na	me	RANVIJAY SAHU				
Ad	dress	ADYAS NIWAS , NAGESHWAR COLONY , KAVI I	RAMAN PATH, BORING ROAD, PATNA,	05-Bihar , 91-India , 800001		
Sta	tus	Individual	Form Number	ITR-3		
File	ed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Nun	aber 490866010281221		
	Current Yo	ear business loss, if any	1	0		
	Total Inco	me · · · ·		5,59,470		
details	Book Prof	it under MAT, where applicable	2	0		
Income and Tax details	Adjusted T	Total Income under AMT, where applicable	3	5,59,470		
ne and	Net tax pa	yable	4	45,119		
Incor	Interest an	d Fee Payable	5	5,646		
Taxable	Total tax, interest and Fee payable		6	50,765		
#	Taxes Paid	1	7	54,390		
	(+)Tax Pay	yable /(-)Refundable (6-7)	8.	(-) 3,630		
.10	Dividend 7	Tax Payable	9	0		
details	Interest Pa	yable	10	0		
Distribution Tax	Total Divi	dend tax and interest payable	n n	0		
tribut	Taxes Paid		12	0		
Dis	(+)Tax Pay	vable /(-)Refundable (11-12)	13	0		
	Accreted I	ncome as per section 115TD	14	0		
ax Deta	Additional	Tax payable u/s 115TD	15	0		
Income & Tax Detail	Interest pa	yable u/s 115TE	16	0		
	Additional	Tax and interest payable	17	0		
ccreted	Tax and in	terest paid	18	- 0		
4	(+)Tax Pay	vable /(-)Refundable (17-18)	19	0		

Income Tax Return submitted electronically on 28-12-2021 12:20:41 from IP address 10.1.36.236 and verified by RANVIJAY SAHU having PAN ANTPP1873E on 28-12-2021 12:29:26 using Electronic Verification code C4ZXLNAFMI generated through Audhaur OTP mode

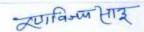
System Generated

Barcode/QR Code



ANTPP1873E034908660162812216423FFC115A780A620DA9AFDD73A586049AC713B

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU





Name:

RANVIJAY SAHU

Father's Name :

MAGAN LAL SAH

Address(O):

ADYAS NIWAS, NAGESHWAR COLONY, KAVI RAMAN PATH, BORING ROAD, PATNA,

BIHAR-800001

Permanent Account No:

ANTPP1873E

Date of Birth :

16/01/1976

Sex: Status:

Male Individual

Resident Status

Resident

Previous year:

2020-2021

Assessment Year:

2021-2022

Ward/Circle: Nature of Business or Return:

ORIGINAL

Profession

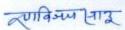
WHOLESALE OF AGRICULTURAL RAW MATERIAL - 09006

Computation of Total Income

Total income	
Income Before Set off	Income After Set off
0	0
0	0
249620	249620
0	0
468522	468522
	718142
	158672
	559470
	559470
	59470 0 26600
CULATION	
250000	
49/14	49714
6330	1077010
	43384
	1735
	45119
	4890
	40229
	5646
3618	
2000	
2028	
	49500
	3630
	Income Before Set off 0 0 249620 0 468522 5 1 CULATION 250000 49714

Income from Business & Profession Details

ZenIT - A KDK Software Software Product



RANVIJAY SAHU
Net Profit As Per P&L A/c
Total of Business & Profession

249620

249620

Income From Other Sources

468522

Interest on Bank Savings Interest Received From Saving Bank

8672

50009

8672

Interest on Bank FDR 1. Interest From Fixed Deposit

50009

Other Income Dividend income other than u/s 2(22)(e)

65174 344667

Gross

Salary & Allowances of MLA

468522

409841

Total of Other Sources

Total Income

468522

Deductions Under Chapter VIA

158672

Description	
u/s 80C in Respect of Investments	
Life Insurance Premium	
u/s 80TTA (Interest on deposit in saving account)	

Amount Amount 249850 150000

249850

8672

8672

Deductable

Details: Tax Deposited u/s 140A

Bank and Branch	BSR Code	Dated	ChallanNo.	Amount
-	0000153	24/12/2021	00012	49500

Summary Information in a case where r Balance Sheet	eguar books of accoun	Profit And Loss		Profit And Loss (Profession)	
Sundry Debtors		Gross receipts	3120252		
Sundry Creditors		Gross profit	3120252		
Stock-in-trade		Expenses	2870632		
Cash Balance		Net profit	249620		

Return Filing Due Date :

31/07/2021

Return Filing Section:

139(1)

Due Date Extended upto :

31/12/2021

Notification No:

CBDT Cir. No.17/2021

28/12/2021 Interest Calculated Upto:

Verified By : RANVIJAY SAHU

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ZeniT - A KDK Software Software Product



Keshav Chandra & Co. Chartered Accountants

ACCOUNTANT'S REPORT ON COMPILATION OF UNAUDITED FINANCIAL STATEMENTS

To
The
Sherya Sristi (PAN-EORPS4282D)
Adya Niwas, Nageshwar Colony, Kavi Raman Path, Boring Road, Patna-800001(Bihar)

On the basis of the accounting records and other information and explanations provided to us by the management, we have compiled the unaudited Balance Sheet and Profit & Loss Account of Sherya Sristi as at March 31, 2021.

The proprietor of the firm is responsible for:

- (a) Completeness and accuracy of the underlying data and complete disclosure of all material and relevant information to the accountant.
- (b) Maintaining adequate accounting and other records and internal controls and selecting and applying appropriate accounting policies;
- (c) Preparation and presentation of financial statements in accordance with the applicable laws and regulations, if any.
- (d) Establishing controls to safeguard the assets of the entity and preventing and detecting frauds or other irregularities.
- (e) Establishing controls for ensuring that the activities of the entity are carried out in accordance with the applicable laws and regulations and preventing and detecting any non compliance.

The compilation engagement was carried out by us in accordance with the Standard on Related Services (SRS) 4410, "Engagements to Compile Financial Information", issued by the Institute of Chartered Accountants of India.

The Balance Sheet is in agreement with the books of account. We have not audited or reviewed these financial statements and accordingly express no opinion thereon.

For Keshav Chandra & Co. CHANDS Chartered Accountants

FRN 016296C

y Kumar) Partner

Membership No. - 417215

UDIN-21417215AAAAUS8500

Date -31/12/2021 Place - Patna

SHERYA SRISTI

ADYA NIWAS, NAGESHWAR COLONY, KAVI RAMAN PATH, BORING ROAD, PATNA-800001(BIHAR)

BALANCE SHEET AS ON 31ST MARCH 2021

	BAL	ANCE SHEET AS	ON 31ST MARCH 2021		AMOUNT
LIABILITIES		AMOUNT	ASSETS		Amount
Opening Capital Add: Income from Business	23,06,854.86 1,66,640.00 4,62,000.00		Fixed Assets Land -at Sirisiya Pragna Sareya, Tajpur, Distt. Samastipur Flat - Flat No.202 Second Floor, Adya Niwas, Patna	4,80,750.00	49,66,400.00
Add: Income from Salary Add: Interest from S/a	10,066.00 29,45,560.86		Current Assets, Loans & Advances (a) Current Assets Cash in Hand	1,45,653.00	1,45,653.00
Less: Interest on Home Loan Less: Principal Amount Repayment of Home Loan	3,00,000.00		Cosh at Bank	20.000.75	
Less: Drawings	1,36,630.00	24,49,508.86	Axis Bank 5/a-916010027967754 PNB-A/C-09342413000133	20,018.25 1,08,483.61	1,28,501.86
PNB -093460110009453(Home Loan)	27,91,046.00	27,91,046.00			52,40,554.86
Total	The state of the s	52,40,554.86	Total		52,40,554,00

As per our report of even date. FOR, Keshav Chandra & Co.

Chyfrored Accountants No. - 016296C

M.No.487215 -UDIN-21417215AAAAUS8500

Date - 31/12/2021 Place: Patna

Sherya Sristi



	INDIAN INCOME TAX RETU	RN VERIFICATION FORM	Assessment
FORM ITR-V	Year 2021-22		
Name	SHERYA SRISTI		
PAN	EORPS4282D	Form Number	ITR-4
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement	74948019031122

VERIFICATION

I. SHERYA SRISTI son/ daughter of RAMESH KUMAR GUPTA, solemnly declare that to the best of my knowledge and belief, the information given in the return which has been submitted by me vide acknowledgement number 749480190311221 is correct and complete and is in accordance with the provisions of the Income-tax Act, 1961. I further declare that I am making this return in my capacity as Self and I am also competent to make make this return and verify it. I am holding permanent account number EORPS4282D

Signature >	Shreya Deir	4	
Date of submission	31-Dec-2021	Source IP address	10.1.213.135
System Generated Barcode/QR Code	EORPS4282D0474948	0190311221B6805B7B9A290D0FF8ACFF9	04F07880D4B7FC3826

Instructions:

- Please send the duly signed (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax
 Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, so as to reach within 120 days from
 date of submission of ITR. Alternatively, you may e-verify the electronically transmitted return data using Aadhaar OTP or
 Login to e-Filing account through Net-Banking login or EVC generated using Pre-Validated Bank Account/Demat Account
 or EVC generated through Bank ATM.
- 2. If Form ITR-V is received beyond the 120th day of electronic transmission of the return data or e-Verified beyond the 120th day of electronic transmission of the return data, then the day on which the return is e-Verified or the Form ITR-V is received at Centralized Processing Centre, Income Tax Department, Bengaluru would be treated as the date of filing the Income Tax Return and all consequences of Income Tax Act, 1961, shall accordingly will be applicable.
- Form ITR-V shall not be received in any other office of the Income Tax Department or in any other manner. The
 confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id registered in the e-Filing account.

On successful verification, the return filing acknowledgement can be downloaded from e-Filing portal as a proof of completion of process of filing the return of income.

2018down 7112

Name:

Father's Name :

SHERYA SRISTI

RAMESH KUMAR GUPTA

Address(O):

C/O RANVIJAY SAHU, FLAT-102, ADYA NIWAS, NAGESHWAR COLONY, GOLD GYM,

BORING ROAD, PATNA, BIHAR-800001

Permanent Account No

EORPS4282D

Date of Birth:

31/12/1991

Sex: Status: Female

Resident Status

Previous year:

Individual 2020-2021 Assessment Year

Resident 2021-2022

Ward/Circle:

ORIGINAL

Nature of Business or

Profession

Return WHOLESALE OF AGRICULTURAL RAW MATERIAL - 09006 (SHERYA SRISTI

Computation of Total Income

Computation	I of Fotol III of the	
Income Heads	Income Before Set off	Income After Set off
Income from Salary	412000	352578
Income from House Property	-59422	0
Income From Business or Profession	166640	166640
Income from Capital Gains	0	0
Income from Other Sources	10066	10066
Gross Total Income		529284
Less : Deduction under Chapter VIA		160000
Total Income		369284
Rounding off u/s 288A		369280
Income Taxable at Normal Rate Income Taxable at Special Rate		369280 0
TAX	CALCULATION	
Basic Exemption Limit Rs. Tax at Normal Rates	250000 5964	5964
Total Tax Less : Tax Rebate u/s 87A Tax Payable	5964	0
Amount Payable		

COMP	REHENSIVE DETAIL	
Tax Rounded Off u/s 288 B		0
Amount Payable		
Tax Payable		0
		0
Less : Tax Rebate u/s 87A	5964	
Total Tax	****	0304
Tax at Normal Rates	5954	5964
Basic Exemption Limit Rs.	250000 5964	

Income from salary

352578

Name of employer: SNG MICRONS PVT LTD Period : From 01/04/2020 To 31/03/2021

Particular

Gross Salary Allowance: Total Standard Deduction

Total Taxable Salary Note: House Property Setoff

Exempted Total Amount Amount 462000 0 462000

Taxable Amount 462000

462000 50000 412000 59422

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159422 1	Income From House Property (Loss) Self Occupied Property				-59422	0
Actual Profit Actual Profi	PATNA PATNA 800001	1				
10066 10066 10066 10066 10066 100000 10000 10000 10000 10000 10000 10000 10000 100	Annual letable Value					
Total of House Property	Less:Deduction u/s 24		22722	-59422		
Total of House Property	Current Financial year Interest	_	The second secon			
Total of House Property S9422	Total		59422			
Total of House Property S9422						
Income from Business & Profession Details	Total of House Property				-59422	
Second S	Loss adjusted with Salary				59422	
Business Income u/s 44AD Cross Receipts (Banking channel) Cross Receipts (Banking channel) Cross Receipts (Other mode) Cross Receipts (Other mode) Cross Receipts	Income from Business & Profession Details					166640
Cross Receipts (Banking channel) 2083000 3 3 3 3 3 3 3 3 3	Business Income u/s 44AD					100040
Gross Receipts (Other mode) Total Gross Receipts (Other mode) Actual Profit (Actual Profit (Actu			2083000			
Total Gross Receipts			0			
Actual Profit Actual Profit Actual Profit Actual Profit Wage is 8% Actual Profit Wage is 124980 (Banking channel) Deemed Profit @6% on Gross Receipts (Other 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0			2083000			
Actual Profit %age is			166640			
Deemed Profit @6% on Gross Receipts 124980			8%			
(Banking channel) Deemed Profit @8% on Gross Receipts (Other mode) Deemed Profit @8% on Gross Receipts (Other mode) Deemed Profit against Turnover Higher of Assessable profit Business Income From 44AD Total of Business & Profession Income From Other Sources Income From Other Sources Income From Other Sources Income Inc			124980			
Deemed Profit @8% on Gross Receipts (Other mode) Deemed Profit against Turnover Higher of Assessable profit Business Income From 4AD Total of Business & Profession Income From Other Sources Interest on Bank Savings SB INTEREST Total Income Deductions Under Chapter VIA Description Description Amount J0000 150000 150000 150000 166640						
Deemed Profit against Turnover 124980 166640 1666	Deemed Profit @8% on Gross Receipts (Other	7	0			
Higher of Assessable profit 166640			124980			
Business Income From 44AD 165640 166640			166640			
Total of Business & Profession 166640				166640		
Interest on Bank Savings SB INTEREST Total Income Total of Other Sources Deductions Under Chapter VIA Description Us 80C In Respect of Investments Repayment of housing loan (principal) Us 80TTA (Interest on deposit in saving account) 44AD Turnover Detail Description Turnover(Non Banking) SHERYA SRISTI Description Turnover (Banking Turnover Detail Turnover (Banking Turnover Detail Description SHERYA SRISTI Description 10066 10066 10066 10066 10066 100000	Total of Business & Profession				166640	
Total Income 10065 Total Income 10066 Total of Other Sources 10066 Deductions Under Chapter VIA 160000 Description Gross Deductable Amount Amount 300000 150000 150000 10000 W/s 80C In Respect of Investments 300000 150000 100000 100000 100000 100000 10000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 1000000	Income From Other Sources					10066
Total Income	Interest on Bank Savinas				10066	
Total of Other Sources Deductions Under Chapter VIA Description Us 80C In Respect of Investments Repayment of housing loan (principal) Us 80TTA (Interest on deposit in saving account) 44AD Turnover Detail Description Turnover(Non Banking) SHERYA SRISTI Description 10006 Gross Deductable Amount Amount 300000 150000 100000 10000 10000 100	SB INTEREST			10066		
Deductions Under Chapter VIA Description u/s 80C In Respect of Investments Repayment of housing loan (principal) u/s 80TTA (Interest on deposit in saving account) 44AD Turnover Detail Description Turnover(Non Banking) SHERYA SRISTI Description 160000 Gross Deductable Amount Amount 300000 150000 100000 100	Total Income	A STATE OF THE PARTY OF			10066	
Description Less 30C In Respect of Investments Repayment of housing loan (principal) Less 30TTA (Interest on deposit in saving account) 44AD Turnover Detail Description Turnover(Non Banking) SHERYA SRISTI Description Gross Amount Amount 300000 100000 10000 100000 100000 100000 100000 100000 100000 1	Total of Other Sources				10066	
Amount 300000 150000 150000 150000 100000 100000 100000 10000 10000 10000 10000 10000 10000 10000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 1000000	Deductions Under Chapter VIA					160000
Amount 300000 150000 150000 150000 100000 100000 100000 10000 10000 10000 10000 10000 10000 10000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 100000 1000000	B dollar			Gross	Deductable	
u/s 80C In Respect of Investments Repayment of housing loan (principal) u/s 80TTA (Interest on deposit in saving account) 44AD Turnover Detail Description Turnover(Non Banking) SHERYA SRISTI 0 2083000 2083000 166640 8.00	Description				The state of the s	
Actual Profit Description SHERYA SRISTI 300000 300000 100000 100000 100000 100000 100000 100000 100000 100000 1000000	L see L D L . El streete	1			150000	
Actual Profit Sherya Sristi Description Sherya Sristi Description Sherya Sristi Description Sherya Sristi Description Descri			300000	CHARLES .		
Actual Profit Actual Profit Actual Profit Actual Profit Actual Profit SHERYA SRISTI 0 2083000 2083000 166640 8.00	Repayment of nousing loan (preroper)	_		10000	10000	
Description Turnover(Non Banking) Turnover (Banking Channel) Turnover (Channel) Turnover (Manking Channel) Turnover (Man	account)					
Banking (Banking Turnover (% Channel)	44AD Turnover Detail	1000				
SHERYA SRISTI 0 2083000 166640 8.0	Description		(Banking	1 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	Actual Profit	Actual Profit (%)
SHERYA SRISTI 0 2003000 3003000 466640		0		2083000	166640	8.00
	SHERYA SRISTI					5,00

Return Filing Due Date :	3
Due Date Extended upto :	3
Interest Calculated Upto:	3

31/07/2021 31/12/2021 31/12/2021 Return Filing Section : Notification No :

139(1) CBDT Cir. No.17/2021

Shreya Stirli Verified By: SHERYA SRISTI

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